

mobile vans and touring cinemas. Prints are also lent or sold to institutions, associations and individuals who have facilities for exhibition, including educational institutions who are members of the Central Film Library of the Ministry of Education.

(b) It has been decided to set up three units in the Films Division exclusively for the production of films for basic and social education.

(c) Steps are being taken to set up the units. According to the programme already sanctioned, 18 films in a year will be produced in Hindi; the question of additional languages is under consideration.

Shri Barman: Has the Government any machinery or other means by which to assess the results of the exhibition of such films in the rural areas, and, if so, what is the result according to the Government's information?

Dr. Keskar: I do not understand what is meant by assessing the result. They are films meant for social education, for imparting instruction to adults. Probably the hon. Member means finding out how many people have profited by that. If that is the case, this is a question which will be dealt with mainly by the State Education departments.

Shri Barman: My question is, have the Central Government called for return of results from the State Governments; whether the Central Government tries to keep itself in touch with the results in the country, so far as these basic education films are concerned?

Dr. Keskar: Yes, Sir. The State Governments have held a number of shows and a number of people have attended those shows. Whether the people who have attended these shows have profited from them is very difficult to assess.

Shri Barman: Is the recommendation by the Central Government to the various film companies to show these basic education films, recommendatory or mandatory?

Dr. Keskar: The social education films as such are not at all mandatory. The cinemas generally show one film as approved, and which are documentaries issued by the Government of India. There might be social education films which may not be documentary. In that case they are not shown in cinemas.

Shri Chattopadhyaya: May I know whether Government have appointed special script writers to write for films

in this Films Division and whether independent script writers are also invited to co-operate?

Dr. Keskar: Both the things are done, Sir. But, I am not sure whether my hon. friend is referring to the new Units that are going to be set up or the work of the Films Division generally.

Shri Chattopadhyaya: May I know, Sir, how many members of the Censor Board have practical knowledge of film-making?

Dr. Keskar: I think that question is not relevant, Sir.

Mr. Speaker: Order, order; the Question-hour is over.

WRITTEN ANSWERS TO QUESTIONS

BUILDING FOR INDIA SUPPLY MISSION

*1411. **Sardar Hukam Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Government of India have decided to construct a building in Washington to house the India Supply Mission and the Audit Office;

(b) what is the total estimated cost; and

(c) what annual rent is being paid for the building wherein these offices are housed up to now?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Yes, Sir.

(b) About Rs. 11 lakhs.

(c) From 1st July 1951 to 30th June 1952—Rs. 1,64,730 per year.

From 1st July 1952 to 31st December 1953—Rs. 1,33,000 per year.

EXPORT OF YARN

*1416. **Shri V. P. Nayar:** (a) Will the Minister of Commerce and Industry be pleased to state whether the Government of India have permitted the limited export of cotton yarn on a quota system?

(b) If the answer to part (a) above be in the affirmative, what are the rules laid down by Government in the matter of the export of yarn?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes.